### COURT-1

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

#### **Appeal No. 74 of 2017**

Dated: 3<sup>rd</sup> August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

#### In the matter of:

Power Grid Corporation of India Ltd. .... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Ms. Neha Garg

## **ORDER**

All the respondents have been served and affidavit of service has been filed. However, nobody has entered appearance on behalf of the respondents. It appears that respondents are not interested in filing response. Hence, pleadings are deemed to be completed.

List the matter for hearing on 30.10.2017.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson